

HIGH COURT OF CHHATTISGARH, BILASPUR

ENDORSEMENT

Endt. No. 19676 /
III-6-5/16 (JJC-59)

Bilaspur, dated 07th October, 2025

Copy of the Gazette Notification No. F 11-5/2023/WCD/50 dated 26.09.2025 of the Secretary, Government of Chhattisgarh, Department of Women & Child Development for appointment following Judicial Officers as Principal Magistrate of concerned Juvenile Justice Boards is forwarded to :-

- (1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (3) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur *for kind information of Her Ladyship.*
- (6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur *for information.*
- (18) Registrar (Vigilance and I. & E./ Judicial/ S. & A./ Computerization/ Establishment), High Court of Chhattisgarh, Bilaspur *for information.*
- (19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*

- (20) Principal District & Sessions Judge, Surajpur/Bilaspur/Mungeli/Baloda-Bazar/Raipur/Dantewada/Dhamtari/Kondagaon *for information and necessary action.*
- (21) Additional Registrar (Judicial/ HCLSC/ Admn.), High Court of Chhattisgarh, Bilaspur *for information.*
- (22) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur *for information.*
- (23) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- (24) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur *for information.*
- (25) (i) Smt. Ruchi Ashish Mishra, III Civil Judge Senior Division, Surajpur,
(ii) Smt. Shweta Goswami, II Civil Judge Senior Division, Bilaspur,
(iii) Shri Deepak Kumar Sharma, II Civil Judge Senior Division, Mungeli,
(iv) Shri Prashant Kumar Bhaskar, A.J. to I Civil Judge Senior Division, Baloda-Bazar,
(v) Shri Sachin Paul Toppo, A.J. to I Civil Judge Sr. Div. Raipur at Rajim, Rajim,
(vi) Ku. Shweta Thakur, Civil Judge Junior Division, Bacheli,
(vii) Ku. Meenu Nand, III Civil Judge Junior Division, Dhamtari,
(viii) Ku. Soumya Rai, Civil Judge Junior Division, Keshkal, *for information & compliance.*
- (26) All Joint Registrar, High Court of Chhattisgarh, Bilaspur *for information.*
- (27) All Additional Registrar (M), High Court of Chhattisgarh, Bilaspur *for information.*
- (28) Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (29) Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (30) Deputy Registrar / Sr. Court Manager [Civil/ Central Filling/ D.E./ D.E.(Appeal)/ Juvenile Justice Cell], High Court of Chhattisgarh, Bilaspur *for information.*
- (31) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment/ I. & E./ Pension/ Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/ Vigilance/ Works Section, High Court of Chhattisgarh, Bilaspur *for information and necessary action.*
- ✓(32) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Order in the official web-site of this High Court.


 (MANEESH KUMAR THAKUR)
 REGISTRAR GENERAL

“बिजनेस पोस्ट के अन्तर्गत डाक शुल्क के नगद भुगतान (बिना डाक टिकट) के प्रेषण हेतु अनुमत. क्रमांक जी.2-22-छत्तीसगढ़ गजट / 38 सि. से. मिलाई. दिनांक 30-05-2001.”



पंजीयन क्रमांक
“छत्तीसगढ़/दुर्ग/09/2013-2015.”

छत्तीसगढ़ राजपत्र

(असाधारण)
प्राधिकार से प्रकाशित

क्रमांक 756]

नवा रायपुर, शुक्रवार, दिनांक 26 सितम्बर 2025 — अश्विन 4, शक 1947

महिला एवं बाल विकास विभाग
मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर

नवा रायपुर अटल नगर, दिनांक 26 सितम्बर 2025

अधिसूचना

एफ 11-5/2023/मबावि/50.- किशोर न्याय (बालकों की देखरेख एवं संरक्षण) अधिनियम 2015 (2016 का स. 2) की धारा 4 की उप धारा (1) एवं (2) द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, राज्य सरकार एतद् द्वारा, नीचे दी गई सारणी के कॉलम (03) में उल्लिखित न्यायिक मजिस्ट्रेट को किशोर न्याय बोर्ड के अध्यक्ष के रूप में अधिसूचित करते हुए, कॉलम (02) में उल्लिखित क्षेत्र के लिए प्रधान मजिस्ट्रेट के रूप में सम्मिलित करते हुए, किशोर न्याय बोर्ड का पुनर्गठन करती है, अर्थात् :-

क्र.	किशोर न्याय बोर्ड	किशोर न्याय बोर्ड के अध्यक्ष (प्रधान न्यायाधीश) के रूप में नियुक्त अधिकारियों का नाम
(1)	(2)	(3)
1	सूरजपुर	श्रीमती रुचि आशिष मिश्रा III Civil Judge Senior Division, Surajpur
2	बिलासपुर	श्रीमती श्वेता गोस्वामी II Civil Judge Senior Division, Bilaspur
3	मुंगेली	श्री दीपक कुमार शर्मा, II Civil Judge Senior Division, Mungeli
4	बलोदाबाजार	श्री प्रशांत कुमार भास्कर A.J.to I Civil Judge Senior Division, Baloda- bazar
5	गरियाबंद	श्री सचिन पॉल टोप्पो A.J.to I Civil Judge Senior Division, Raipur at Rajim, Rajim
6	सुकमा	कु. श्वेता ठाकुर Civil Judge Junior Division, Bachel
7	धमतरी	कु. मीनू नंद III Civil Judge Junior Division, Dhamtari
8	कोण्डागांव	कु. सौम्या राय Civil Judge Junior Division Keshkal
9	नारायणपुर	

छत्तीसगढ़ के राज्यपाल के नाम से तथा आदेशानुसार,
शम्मी आबिदी, सचिव.

Nava Raipur Atal Nagar, the 26th September 2025

NOTIFICATION

No. F-11-5/2023/WCD/50.- In exercise of the powers conferred by sub-sections (1) and (2) of section 4 of the Juvenile Justice (Care and Protection of Children) Act, 2015 (C. 2 of 2016), the State Government hereby, as per the table given below: Notifying the Judicial Magistrate of the mentioned in column (03) as the Chairman of the Juvenile Justice Board, reconstitutes the Juvenile Justice Board by including as the Principal Magistrate for the area mentioned in column (02), namely: :-

S.No.	Name of the Juvenile Justice Board	Name of Judicial Officers for Appointment as Principal Magistrate of the Juvenile Justice Board	
(1)	(2)	(3)	
1	Surajpur	Smt. Ruchi Ashish Mishra, III Civil Judge Senior Division Surajpur	
2	Bilaspur	Smt. Shweta Goswami II Civil Judge Senior Division Bilaspur	
3	Mungeli	Shri Deepak Kumar Sharma II Civil Judge Senior Division Mungeli	
4	Baloda- Bazar	Shri Prashant Kumar Bhaskar A.J. I to Civil Judge Senior Division, Baloda-bazar	
5	Gariyaband	Shri Sachin Paul Toppo A.J. I to Civil Judge Senior Division, Raipur at Rajim	Rajim
6	Sukma	Ku. shweta Thakur Civil Judge Junior Division, Bachel	
7	Dhamtari	Ku. Meenu Nand III Civil Judge Junior Division, Dhamtari	
8	Kondagaon	Ku. Saumya Rai	
9	Narayanpur	Civil Judge Junior Division, Keshkal	

By order and in the name of the Governor of Chhattisgarh,
SHAMMI ABIDI, Secretary.